

has been resumed for parcels up to 2 Kgs. from 28.7.92.

(c) Total revenue loss on this account is approximately 46 lakhs till date.

(d) and (e). Service for parcels upto 2 Kgs already resumed. Resumption of heavier parcels may take some more time.

Air Fare and Cargo Charges From Trivandrum to Gulf

3874. SHRI P. C. THOMAS:
SHRI KODIKKUNIL
SURESH:
SHRI RAMESH CHENNI-
THALA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to reduce the air fares and the cargo charges on Trivandrum-Gulf sector by the Air India; and

(b) if so, the details therefor and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). No, Sir. The existing air fares/rates are considered reasonable

[*Translation*]

Dholpur Power Plant

3875. SHRI GANGA RAM KOHLI: Will the Minister of POWER be pleased to state:

(a) whether any proposal to set up a thermal power plant at Dholpur in Rajasthan is under the consideration of the Government; and

(b) if so, the progress made in this regard so far?

THE MINISTER OF STATE OF THE

MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) while the Rajasthan State Electricity Board has obtained the clearance of the National Airport Authority and State pollution Control Board in respect of the proposed station, they have not tied up essential inputs-coal linkage, water availability, associated transmission system, compliance of Section 29 of the Electricity (Supply) Act, 1948 etc.- and have not obtained clearance from the Central authorities from environmental angle. The scheme is not in a state of readiness for techno-economic appraisal by the Central Electricity Authority. The techno-economic clearance to the scheme could be accorded only after all the essential inputs are tied up and necessary clearances have been obtained by the project authorities.

[*English*]

Rural Electrification in West Bengal

3876. SHRI BIRSINGH MAHATO: Will the Minister of POWER be pleased to state:

(a) the amount sanctioned by the Government for electrification of rural areas of West Bengal for 1992-93, district-wise; and

(b) the number of villages electrified during 1990-91 and 1991-92?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Planning Commission finalise the rural electrification programme on annual basis for each state keeping in view the available resources etc., whereas the district-wise priorities are finalised by the State authorities. For the year 1992-93, Rs.29,70 crores (including Rs.3 crores under State Plan) have been allocated for west Bengal State to carry out the rural electrification programme.

(b) The West Bengal State Electricity